



# P. Eswaramoorthy Insolvency Professional

IBBI. Reg No. IBBI / IPA / -002 / IP-NO 0284 / 2017-18 / 10842

## FORM A

### PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

### FOR THE ATTENTION OF THE CREDITORS OF

### STALWART INTERNATIONAL TRADING PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	STALWART INTERNATIONAL TRADING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	11/05/2012
3.	Authority under which corporate debtor is incorporated / registered	RoC-Chennai, Ministry of Corporate Affairs
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U74999TN2012PTC085849
5.	Address of the registered office and principal office (if any) of corporate debtor	Citi Tower, No 117, Basement Sri Thiyagaraya Road, T Nagar, Chennai - 600017, Tamil Nadu, India.
6.	Insolvency commencement date in respect of corporate debtor	12/12/2023 (Interim Resolution Professional has received Communication on 14/12/2023)
7.	Estimated date of closure of insolvency resolution process	08th June, 2024( 180 Days)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. P. Eswaramoorthy Reg.No:IBBI/IPA-002/IP-N00284/2017-18/10842.
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Mr. P. Eswaramoorthy No, 44, 5th Street , Ramalingajothi Nagar Near Corporation Office, Nanjundapuram Road, Ramanathapuram, Coimbatore – 641045, Tamil Nadu, India. eMail :eswarfcs@gmail.com 0422 – 2322333, 3500466
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Mr. P. Eswaramoorthy No, 44, 5th Street , Ramalingajothi Nagar Near Corporation Office, Nanjundapuram Road, Ramanathapuram, Coimbatore – 641045, Tamil Nadu, India. eMail :stalwart.cirp@gmail.com Ph: 0422 – 2322333, 3500466
11.	Last date for submission of claims	27/12/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as authorized Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> . Physical Address: Same as serial No.10 above

**NOTICE** is hereby given that the National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process against the **STALWART INTERNATIONAL TRADING PRIVATE LIMITED** on 12/12/2023 (Interim Resolution Professional has received Communication on 14/12/2023). The creditors of **STALWART INTERNATIONAL TRADING PRIVATE LIMITED** are hereby called upon to submit a proof of their claims on or before **27/12/2023** to the Interim Resolution Professional at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.



No.44 & 44/1, 5th Street, Ramalinga Jothi Nagar, Near Corporation Office, Nanjundapuram Road,  
Ramanathapuram, Coimbatore - 641 045. ☎ 0422 - 2322333, 3500465/3500466 ☎ 94434 19246

✉ eswarfcs@gmail.com, irpeswaramoorthy@gmail.com

GST No. 33AAFPE4532Q1ZN



# P. Eswaramoorthy Insolvency Professional

IBBI. Reg No. IBBI / IPA / -002 / IP-NO 0284 / 2017-18 / 10842

Note1: The Submission of claim is to be made in the following specified forms (Forms are available at <https://www.ibbi.gov.in/home/downloads>) along with necessary documentary proof :

**Form B** : Claim by Operational Creditors except workmen and employees

**Form C** : Claim by Financial Creditors

**Form D** : Claim by a Workman or an Employee

**Form E** : Claim submitted by an authorized representative of workman or employee

**Form F** : Claim by Creditors other than financial creditors and Operational Creditors

Submission of false or misleading proofs of claim shall attract penalties.

Place : Coimbatore

Date : 15/12/2023

P. Eswaramoorthy, B.Sc., LLB., FCS.,

Insolvency Professional

e-Mail: stalwart.cirp@gmail.com

Phone: 0422 – 2322333,3500466

# இந்த தாமிர் தாமிர் கிணை



தமிழால் இணைவோம்

கோவை / திருப்பூர் பதிப்பு • சனி, டிசம்பர் 16, 2023

துரை, திருச்சி, திருவனந்தபுரம், பெங்களூரு, திருப்பதி

படிவம் ஏ  
பொது அறிவிப்பு  
(திவால் நிலை மற்றும் இந்திய திவால் வாரிய (காப்பரேட் நபர்களுக்கான திவால் தீர்மான நடைமுறை) விதிமுறைகள் 2016, விதி 6-ன் கீழ்)  
ஸ்டால்வார்ட்-இன்டர்நேஷனல் டிரேடிங் பிரைவேட் லிமிடெட்-டிருகு  
கடன் வழங்கியவர்களின் கவனத்திற்கு

தொடர்புடைய விவரங்கள்	
1. காப்பரேட் கடனாளர் பெயர்	ஸ்டால்வார்ட்-இன்டர்நேஷனல் டிரேடிங் பிரைவேட் லிமிடெட்.
2. காப்பரேட் கடனாளர் துவக்கத் தேதி	11/05/2012
3. எந்த அறிவிப்பின் கீழ் காப்பரேட் கடனாளர் துவக்கப்படுகிறார்	ஆர்.சி. சென்னை, காப்பரேட் விவகார அமைச்சகம்
4. காப்பரேட் அடையாள எண்/ காப்பரேட் கடனாளரின் வழங்கப்பட்ட அடையாள எண்	U74999TN2012PTC085849
5. காப்பரேட் கடனாளரின் பதிவு அலுவலக மற்றும் முதன்மை அலுவலக முகவரி (வேறு ஏதேனும் இருப்பின்)	சி.டி. டவர், எண் 117, தரைநிலை, ஸ்டீல் தியேட்டர் சாலை, தி.நகர், சென்னை 600017, தமிழ்நாடு, இந்தியா.
6. காப்பரேட் கடனாளரின் திவால் நிலை துவக்கப்பட்ட தேதி	12/12/2023 (இடைக்கால தீர்மான தொழில் முறையாளருக்கு தேதிய திறமான சட்டத் தீர்ப்பாயத்தின் மூலம் மின்னஞ்சல் மூலம் ஆணை பெறப்பட்ட தாள் 14/12/2023)
7. திவால் தீர்மான நடைமுறை மூலம் உத்தேச தேதி	ஜூன் 08, 2024 (180 நாட்கள்)
8. இடைக்கால தீர்மான திருப்புகளால் செய்யப்படும் திவால் திருப்புகள் பெயர் மற்றும் பதிவு எண்.	திரு. P. ஸ்வாமிநாதன் Reg.No:BB/PA-002/TP-N00284/2017-18/10842
9. குடியியல் பதிவு செய்துள்ள இடைக்கால தீர்மான தொழில் முறையாளர் முகவரி மற்றும் மின்னஞ்சல்	திரு. P. ஸ்வாமிநாதன் எண். 44, 5வது தெரு, ஈம்லிங்குஜேத்தி தகர், யாழ்ப்பாணம் அலுவலகம் அருகில், நற்களனடாபுரம் சாலை, சாத்தூர், கோயம்புத்தூர் 641045, தமிழ்நாடு, இந்தியா. மின்னஞ்சல் முகவரி : swarics@gmail.com 0422 - 2322333, 3500466
10. தொடர்புடைய இடைக்கால தீர்மான தொழில் முறையாளரின் முகவரி மற்றும் மின்னஞ்சல்	திரு. P. ஸ்வாமிநாதன் எண். 44, 5வது தெரு, ஈம்லிங்குஜேத்தி தகர், யாழ்ப்பாணம் அலுவலகம் அருகில், நற்களனடாபுரம் சாலை, சாத்தூர், கோயம்புத்தூர் 641045, தமிழ்நாடு, இந்தியா. மின்னஞ்சல் முகவரி : stalwart.cirp@gmail.com 0422 - 2322333, 3500466
11. கோரிக்கைகள் சமர்ப்பிக்க காலம் தேதி	27/12/2023
12. பிரிவு 21, உப பிரிவு (60), உட்கரு (5)ன் கீழ் கடன் வழங்கியவர்கள் வகை, வேறு ஏதேனும் இருப்பின் இடைக்கால தீர்மான திருப்புகள் உறுதி செய்யப்பட்டது	பொருத்தது
13. வகையில் கீழ் கடன் வழங்கியவர்களின் அங்கீகரிக்கப்பட்ட பிரதிநிதி யான அடையாளம் கட்டப்பட்ட திவால் திருப்புகள் பெயர் (ஒவ்வொரு வகைக்கும் 3 பெயர்கள்)	பொருத்தது
14. (a) தொடர்புடைய படிவங்கள் மற்றும் (b) அங்கீகரிக்கப்பட்ட பிரதிநிதிகள் விவரங்கள் கிடைக்கும்	Webink: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> , முகவரி : மேலே வரிசை எண்.106 கொடுக்கப்பட்டுள்ள அதே முகவரி

ஸ்டால்வார்ட்-இன்டர்நேஷனல் டிரேடிங் பிரைவேட் லிமிடெட்-டிருகு எதிர்வா காப்பரேட் திவால் தீர்மான நடைமுறையை 12/12/2023 அன்று துவக்க தேதிய திறமான சட்டத் தீர்ப்பாயம் உத்தரவிட்டுள்ளது என்று இந்த அறிவிப்பு மூலம் தெரிவிக்கப்படுகிறது. (இடைக்கால தீர்மான தொழில்முறையாளருக்கு தேதிய திறமான சட்டத் தீர்ப்பாயத்தின் மூலம் மின்னஞ்சல் மூலம் ஆணை பெறப்பட்ட தாள் 14/12/2023). ஸ்டால்வார்ட்-இன்டர்நேஷனல் டிரேடிங் பிரைவேட் லிமிடெட்-டிருகு கடன் வழங்கியவர்கள் வரிசை எண்.106க்கு எதிரே கொடுக்கப்பட்டுள்ள இடைக்கால தீர்மான திருப்புகள் முகவரிக்கு தங்கள் உரிமை கோரல்களை ஆதாரத்துடன் 27/12/2023 அன்றோ அல்லது அதற்கு முன்னதாகவே சமர்ப்பிக்கப்படும்படி கேட்டுக்கொள்ளப்படுகிறார்கள்.

நிதி கடன் வழங்கியவர்கள் ஆதாரங்களுடன் மின்னஞ்சல் மூலம் மட்டுமே தங்களின் உரிமை கோரல்களை சமர்ப்பிக்க வேண்டும். இதர கடன் வழங்கியவர்கள் ஆதாரங்களுடன் கூடிய தங்களது உரிமை கோரல்களை நேரடியாகவே, தபால் மூலமாகவே அல்லது மின்னஞ்சல் மூலமாகவே சமர்ப்பிக்கலாம்.

குறிப்பு: உரிமைகோரல் சமர்ப்பிப்பு பின்வரும் குறிப்பிட்ட படிவங்களில் செய்யப்பட வேண்டும் (படிவங்கள் <https://www.ibbi.gov.in/home/downloads> இல் கிடைக்கின்றன) தேவையான ஆவணச் சான்றுகளுடன்:

படிவம் B: பணியாளர்கள் மற்றும் பணியாளர்களைத் தவிர செய்யப்பட்டுக் கடன் வழங்கியவர்களின் உரிமைகோரல்

படிவம் C: நிதிக் கடன் வழங்கியவர்களின் உரிமைகோரல்

படிவம் D: காப்பரேட் அல்லது பணியாளரால் கோர்தல்

படிவம் E: பணியாளர் அல்லது பணியாளரின் அங்கீகரிக்கப்பட்ட பிரதிநிதியால் சமர்ப்பிக்கப்படும் உரிமைகோரல்

படிவம் F: நிதிக் கடனாளிகள் மற்றும் செய்யப்பட்டுக் கடன் வழங்கியவர்களைத் தவிர மற்ற கடன்தாரர்களால் கோர்தல்

தவறான சான்றுகளை சமர்ப்பித்தால் அபராதம் விதிக்கப்படும்.

இடம் : கோயம்புத்தூர்  
தேதி : 15/12/2023

இடைக்கால தீர்மான தொழில் முறையாளர்  
மின்னஞ்சல் முகவரி : stalwart.cirp@gmail.com  
தொலைபேசி எண்: 0422 - 2322333, 3500466

Proposal: LIMITED

(EOI)

Work

IS,

website

Hours.

bsite.

E-Mail: to BIAL

OF

Company process of and of the

Nos.

To

84610

8693172

tion and

2017, as

with the

aid share

registered

raz Khan

r.com) or

s Private

Usman

n) within

and the

res and

o at their

KUMAR

in Road,

noy Fiat,

swaram,

560003

### FORM A

### PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

### FOR THE ATTENTION OF THE CREDITORS OF STALWART INTERNATIONAL TRADING PRIVATE LIMITED

#### RELEVANT PARTICULARS

1.	Name of corporate debtor	STALWART INTERNATIONAL TRADING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	11/05/2012
3.	Authority under which corporate debtor is incorporated / registered	RoC-Chennai, Ministry of Corporate Affairs
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999TN2012PTC085849
5.	Address of the registered office and principal office (if any) of corporate debtor	CITI TOWER, NO 117, BASEMENT SRI THYAGARAYA ROAD, T NAGAR, CHENNAI - 600017, TAMIL NADU, INDIA.
6.	Insolvency commencement date in respect of corporate debtor	12/12/2023 (Interim Resolution Professional has received Communication on 14/12/2023)
7.	Estimated date of closure of insolvency resolution process	08th June, 2024 ( 180 Days)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. P. Eswaramoorthy Reg.No:IBBI/PA-002/IP-N00284/2017-18/10842.
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Mr. P. Eswaramoorthy No. 44, 5th Street, Ramalingajothi Nagar Near Corporation Office, Nanjundapuram Road, Ramanathapuram, Coimbatore - 641045, Tamil Nadu, India. eMail : eswarfcs@gmail.com 0422 - 2322333, 3500466
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Mr. P. Eswaramoorthy No. 44, 5th Street, Ramalingajothi Nagar Near Corporation Office, Nanjundapuram Road, Ramanathapuram, Coimbatore - 641045, Tamil Nadu, India. eMail : stalwart.cirp@gmail.com 0422 - 2322333, 3500466
11.	Last date for submission of claims	27/12/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address: Same as serial No.10 above

**NOTICE** is hereby given that the National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process against the **STALWART INTERNATIONAL TRADING PRIVATE LIMITED** on 12/12/2023 (Interim Resolution Professional has received Communication on 14/12/2023). The creditors of **STALWART INTERNATIONAL TRADING PRIVATE LIMITED** are hereby called upon to submit a proof of their claims on or before **27/12/2023** to the Interim Resolution Professional at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Note 1: The Submission of claim is to be made in the following specified forms (Forms are available at <https://www.ibbi.gov.in/home/downloads>) along with necessary documentary proof :

**Form B** : Claim by Operational Creditors except workmen and employees

**Form C** : Claim by Financial Creditors

**Form D** : Claim by a Workman or an Employee

**Form E** : Claim submitted by an authorized representative of workman or employee

**Form F** : Claim by Creditors other than financial creditors and Operational Creditors

Submission of false or misleading proofs of claim shall attract penalties.

Place : Coimbatore  
Date : 15/12/2023

P. Eswaramoorthy, B.Sc., LL.B., FCS.,  
Insolvency Professional  
e-Mail: stalwart.cirp@gmail.com  
Phone: 0422 - 2322333, 3500466

KOCHI | SATURDAY, 16 DECEMBER 2023

Business Standard